

दिल्ली पुलिस द्वारा आन्दोलन

185. श्री विभूति मिश्र :

श्री क० ना० तिवारी :

श्री अनन्तराव पाटिल :

डा० कर्णो सिंह :

श्रीमती निल्लेप कौर :

श्री श्रीकार लाल बेरवा :

श्री भीठा लाल :

श्री क० प्र० सिंह देव :

श्री धीरेन्द्रनाथ :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में अप्रैल, 1967 में जो पुलिस आन्दोलन हुआ था, उसमें कुछ राजनैतिक दलों का हाथ था;

(ख) यदि हाँ, तो इन राजनैतिक दलों के नाम क्या हैं; और

(ग) पुलिस को राजनीति से दूर रखने के लिये क्या कदम उठाने का विचार है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) और (ख) ऐसा विश्वास करने के कारण मौजूद है कि दिल्ली पुलिस के अराजकपनित कर्मचारियों में असन्तोष भड़काने में कुछ राजनीतिक दलों से सम्बद्ध व्यक्तियों का हाथ था ।

(ग) केन्द्रीय अर्सेनिक सेवाएं (आचार) नियमावली, 1964 (जो दिल्ली पुलिस बल के सदस्यों पर भी समान रूप से लागू है) में किसी भी सरकारी कर्मचारी को किसी राजनैतिक दल में भाग लेने वाले किसी संगठन का सदस्य बनने अथवा उससे किसी भी प्रकार का सम्बन्ध रखने का निषेध है । पुलिस बल (अधिकार-निर्बन्धन) अधिनियम, 1966 में भी पुलिस बल के सदस्यों को किसी राजनैतिक संस्था अथवा राजनैतिक संस्थाओं के किसी वर्ग का, केन्द्रीय सरकार अथवा विहित-अधिकारी की स्पष्ट स्वीकृति के बिना सदस्य बनने या उसके साथ किसी भी प्रकार से सम्बन्ध रखने पर भी निषेध है ।

Shri P. K. Deo: No answer to part (b) of Question 185, namely, the names of such parties, has been given.

Mr. Speaker: Yes, the names of such parties.

Shri Vidya Charan Shukla: I have given a combined answer for (a) and (b).

Sri P. K. Deo: He has not given the names of the parties. He should give the names.

Mr. Speaker: He wants to know the names of the parties.

Shri Vidya Charan Shukla: I can give the names of the parties, if the hon. Member wants.

Some hon. Members: Yes.

Shri Vidya Charan Shukla: The political parties mainly concerned were SSP and Communist Party.

Shri P. K. Deo: Which Communist Party? There are two.

Mr. Speaker: He can ask questions later on.

श्री मधु लियये : कौन सी कम्युनिस्ट पार्टी ? एक या दोनों ?

Shri Krishna Kumar Chatterjee: Which Communist Party?

Shri Vidya Charan Shukla: Both Left and Right.

Delhi Police Union

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*186. Shri K. P. Singh Deo:

Shri Dhirendranath:

Shri Anantrao Patil:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that an Indian settler in Singapore helped organise the Delhi Police Union and the recent Police agitation in the Capital; and

(b) if so, the action taken by Government in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) In the month of October 1966, a Malaysian national of Indian origin, staying in Delhi, was found to have played an undesirable role in inciting the non-gazetted members of the Delhi police force to indulge in acts subversive of discipline.

(b) As soon as this came to the notice of Government, he was promptly deported.

Delhi Police Agitation

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*187. **Shri F. Ramamurti:**
Shri A. K. Gopalan:
Shri Shri Gopal Saboo:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Policemen arrested during the recent agitation in Delhi went on hunger strike on the 21st April, 1967 in jail;

(b) the total number of Policemen participating in the hunger strike;

(c) what were the demands of the hunger strikers; and

(d) the steps taken by the Government to avert the hunger strike?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) 971.

(c) The demand was that they should be given 'B' Class treatment in the jail.

(d) The undertrials were advised to apply individually giving the necessary particulars, as required under the rules, for consideration of their cases on merit.

Commissioning of the Services of C.R.P., B.S.F. and M.P. Police during Delhi Police Strike

188. **Shri B. K. Modak:**
Shri Umashankar:
Shri Bhagaban Das:

Shri Ganesh Ghosh:
Shri Mohammad Ismail:
Shri Manibhai J. Patel:
Shri N. S. Sharma:
Shri Sharda Nand:
Shri A. B. Vajpayee:
Shri P. Ramamurti:
Shri A. K. Gopalan:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Delhi Police Force had been replaced by the Central Reserve Police and Border Security Forces recently at some important public places;

(b) if so, the names of the places and the number of Police Force personnel thus replaced;

(c) whether Government had also asked the Madhya Pradesh Government for some battalions to cope with the trouble; and

(d) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) During the period when certain non-gazetted members of Delhi Police Force were indulging in acts of indiscipline and illegal activities, the Delhi Police Force was augmented by commissioning the services of the contingents of the C.R.P.

(b) It will not be in public interest to disclose these details.

(c) and (d). On this occasion, some armed police units were borrowed from one of the neighbouring States viz. Madhya Pradesh, as is done from time to time to meet any law and order situation in Delhi.

Shri Nath Pai: What is the method you are going to follow?

Mr. Speaker: There are seven questions together.

Shri Nath Pai: And 189 Members asking them.